

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.122

CA No. 731/2019, 163/2019, IA No.562/2021, 1189/2022, 1190/2022
2554/2023, 2655/2023, COCP No.14/2023, COCP No.15/2023
COCPNo.16/2023, COCP No.17/2023
in
CP{IB) No. 198/Chd/Chd/2018
(Admitted)

IN THE MATTER OF:

Punjab National Bank

...Petitioner

Vs.

Ria Construction Ltd

...Respondent

Under Section: 7, IBC 2016, 33(2),19(2) & 19(3), 60(5), 43 & 44, 66, IBC, R 11
NCLT, R 11 r/w 425, CA

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 08.05.2024 in the supplementary list.

Sd/-

Court Officer

Preeti
23.04.2024